

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
'DEE PLONE POLYSTER PRIVATE LIMITED'
OPERATING IN TEXTILE AND YARN MANUFACTURING AND PROCESSING SECTOR
IN SILVASA, DADRA AND NAGAR HAVELI**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Dee Plone Polyster Private Limited PAN: AAACD1718R CIN: U17100MH1994PTC075953
2.	Address of the registered office (as per MCA records)	Floor - 1, 10/12, Budharji B Building, Vithoba Lane, Vitthalwadi, Kalbadevi, Mumbai, Maharashtra, India, 400002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Village Surangi, Silvassa, Dadra and Nagar Haveli
5.	Installed capacity of main products / services	Installed around 34,000 spindles. Capacity-Appx. 300 Tons per month of spun yarn
6.	Quantity and value of main products / services sold in last financial year	As per FY 2024-25, the Company has had total revenue of approx. Rs. 22.95 crores.
7.	Number of employees / workmen	As on CIRP commencement date, there were approx. 360 workers and employees of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirpdeeplone@gmail.com . The list of creditors is also available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirpdeeplone@gmail.com .
10.	Last date for receipt of expression of interest	May 27, 2026
11.	Date of issue of provisional list of prospective resolution applicants	June 6, 2026
12.	Last date for submission of objections to provisional list	June 11, 2026
13.	Date of issue of final list of prospective resolution applicants	June 16, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 17, 2026

15.	Last date for submission of resolution plans	July 20, 2026
16.	Process email id to submit EOI	cirpdeeplone@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not available with the RP



Mr. Anuj Bajpai
Resolution Professional for Dee Plone Polyster Private Limited
Reg No: IBBI/PA-001/IP-P00311/2017-2018/10575
Correspondence Address: -6th Floor, WeWork Spectrum Tower,
Bldg.No-II, Chincholi Bunder Road, Malad (w), Mumbai 400064
Reg Address: 708, Raheja Centre, Nariman Point,
Mumbai City, Maharashtra – 400021
Date: April 27th, 2026
Place: Mumbai

DEE PLONE POLYSTER PVT. LTD.

FORM G

Financial Express

Monday, 27 Apl. 2026

Page-23

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR 'DEE PLONE POLYSTER PRIVATE LIMITED' OPERATING IN TEXTILE AND YARN MANUFACTURING AND PROCESSING SECTOR IV SILVASSA, DADRA AND NAGAR HAVELI (Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dee Plone Polyester Private Limited PAN: AAACD1718R CIN: U17100MH1994PTC075953
2.	Address of the registered office (as per MCA records)	Floor - 1, 10/12, Budharji B Building, Vithoba Lane, Vitthalwadi, Kalbadevi, Mumbai, Maharashtra, India, 400002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Village Surangi, Silvassa, Dadra and Nagar Haveli
5.	Installed capacity of main products/ services	Installed around 34000 spindles. Capacity-Appx. 300 Tons per month of spun yarn
6.	Quantity and value of main products/ services sold in last financial year	As per FY 2024-25, the Company has had total revenue of approx. Rs. 22.95 crores.
7.	Number of employees/ workmen	As on CIRP commencement date, there were approx. 360 workers and employees of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirpdeeplone@gmail.com . The list of creditors is also available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirpdeeplone@gmail.com .
10.	Last date for receipt of expression of interest	May 27, 2026
11.	Date of issue of the provisional list of prospective resolution applicants	June 6, 2026
12.	Last date for submission of objections to provisional list	June 11, 2026
13.	Date of issue of the final list of prospective resolution applicants	June 16, 2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	June 17, 2026
15.	Last date for submission of resolution plans	July 20, 2026
16.	Process email id to submit EOI	cirpdeeplone@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not available with the RP

Mr. Anuj Bajpal
Resolution Professional for Dee Plone Polyester Private Limited
Reg No: IBBI/IPA-001/IP-P00311/2017-2018/10575
Correspondence Address: -6th Floor, WeWork Spectrum Tower,
Bldg.No-II, Chincholi Bunder Road, Malad (w), Mumbai 400064
Reg Address: 708, Raheja Centre, Narlman Point,
Mumbai City, Maharashtra - 400021
Date: April 27th, 2026
Place: Mumbai

DEE PLONE POLYSTER PVT. LTD.

FORM G

The Free Press Journal

Monday, 27 Apl. 2026

Page-6

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR 'DEE PLONE POLYSTER PRIVATE LIMITED' OPERATING IN TEXTILE AND YARN MANUFACTURING AND PROCESSING SECTOR IN SILVASA, DADRA AND NAGAR HAVELI (Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dee Plone Polyester Private Limited PAN: AAACD1718R CIN: U17100MH1994PTC075953
2.	Address of the registered office (as per MCA records)	Floor - 1, 10/12, Budharji B Building, Vitthoba Lane, Vitthalwadi, Kalbadevi, Mumbai, Maharashtra, India, 400002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Village Surangi, Silvassa, Dadra and Nagar Haveli
5.	Installed capacity of main products/ services	Installed around 34000 spindles. Capacity-Appx. 300 Tons per month of spun yarn
6.	Quantity and value of main products/ services sold in last financial year	As per FY 2024-25, the Company has had total revenue of approx. Rs. 22.95 crores.
7.	Number of employees/ workmen	As on CIRP commencement date, there were approx. 360 workers and employees of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirpdeeplone@gmail.com . The list of creditors is also available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirpdeeplone@gmail.com .
10.	Last date for receipt of expression of interest	May 27, 2026
11.	Date of issue of the provisional list of prospective resolution applicants	June 6, 2026
12.	Last date for submission of objections to provisional list	June 11, 2026
13.	Date of issue of the final list of prospective resolution applicants	June 16, 2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	June 17, 2026
15.	Last date for submission of resolution plans	July 20, 2026
16.	Process email id to submit EOI	cirpdeeplone@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not available with the RP

Mr. Anuj Bajpai
Resolution Professional for Dee Plone Polyester Private Limited
Reg No: IBBI/IPA-001/IP-P00311/2017-2018/10575
Correspondence Address: -6th Floor, WeWork Spectrum Tower, Bldg.No-II, Chincholi Bunder Road, Malad (w), Mumbai 400064
Reg Address: 708, Raheja Centre, Nariman Point, Mumbai City, Maharashtra - 400021
Date: April 27th, 2026
Place: Mumbai

DEE PLONE POLYSTER PVT. LTD.

FORM G

Navakal-Marathi

Monday, 27 Apl. 2026

Page-5

संबंधित तपशील	
१. कॉर्पोरेट कर्जदाराचे नाव / सीआयएन/ एलएलपी क्रमांक/सह	डी प्लोन पॉलिस्टर प्रायव्हेट लिमिटेड पिन: AAACD1718R सीआयएन: U17100MH1994PTC075953
२. नोंदणीकृत कार्यालयाचा पत्ता (एमसीए नोंदी नुसार)	मजला - १, १०/१२, बुधरजी बी इमारत, चिटीबा लेन, चिडुलगाडी, काळबावेदी, मुंबई, महाराष्ट्र, भारत, ४००००२
३. वेबसाइटची युआएल	उपलब्ध नाही
४. ज्या ठिकाणी बहुसंख्य स्थिर मालमत्ता आहेत त्या ठिकाणाचे तपशील	गाव सुरंगी, सिन्डासा, दादरा आणि नगर हवेली
५. मुख्य उत्पादने/सेवांची स्थापित क्षमता	सुमारे ३४,००० स्पिन्डल्स वसवण्यात आले आहेत. क्षमता - अंदाजे ३०० टन सूत प्रति महिना
६. मागील आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादनांचे/सेवांचे मूल्य	वित्तीय वर्ष २०२४-२५ नुसार, कंपनीचे एकूण महसूल अंदाजे २२.९५ कोटी रुपये इतका राहिला आहे.
७. कर्मचारी/कामगारांची संख्या	सीआयएनपी मुक्त शाखाच्या दिनांकास, कॉर्पोरेट कर्जदाराचे अंदाजे ३६० कामगार आणि कर्मचारी होते.
८. दोन वर्षांचे शेवटचे उपलब्ध वित्तीय अहवाल (अनुसूचीसह), कर्जदारांच्या याद्या यासह अधिक तपशील युआएल वर उपलब्ध आहेत.	उपलब्ध तपशील cirpdeeplone@gmail.com या पत्त्यावर ईमेल पाठवून मिळवता येतील. धनकोची यादी आयबीबीआयच्या वेबसाइटवरही उपलब्ध आहे.
९. संश्लेषण कलम २५(२)(एच) अंतर्गत रिझोल्यूशन अर्जादाराची पात्रता येणे उपलब्ध आहे.	संश्लेषण कलम २५(२)(एच) अन्वये ट्राय अर्जादारांसाठीची पात्रता निकष समाविष्ट असलेली, 'स्वारस्य अभिव्यक्तीची' संविस्तर निमंत्रण पत्रिका cirpdeeplone@gmail.com या पत्त्यावर ईमेल पाठवून प्राप्त करता येईल.
१०. अभिव्यक्ती स्वारस्य प्राप्त करण्याची शेवटची तारीख	२७ मे २०२६
११. संभाव्य ट्राय अर्जादारांची तात्पुरती यादी जारी करण्याची तारीख	६ जून २०२६
१२. तात्पुरत्या यादीवर हक्की सादर करण्याची शेवटची तारीख	११ जून २०२६
१३. संभाव्य ट्राय अर्जादारांची अंतिम यादी जारी करण्याची तारीख	१६ जून २०२६
१४. संभाव्य रिझोल्यूशन अर्जादारांना माहिती जाण, मूल्यांकन मॅट्रिक्स आणि रिझोल्यूशन प्लॅनची विनिर्देश जारी करण्याची तारीख	१७ जून २०२६
१५. ट्राय योजना सादर करण्याची अंतिम तारीख	२० जुलै २०२६
१६. स्वारस्य अभिव्यक्ती सादर करण्यासाठी ईमेल आयडीची प्रक्रिया करा	cirpdeeplone@gmail.com
१७. कॉर्पोरेट कर्जदारांच्या एमएसएमई म्हणून नोंदणी स्थितीची माहिती.	आरपी कडे तपशील उपलब्ध नाहीत.

श्री. अनुज बाजपेयी
डी प्लोन पॉलिस्टर प्रायव्हेट लिमिटेड कारिता रिझोल्यूशन प्रोफेशनल
नोंदणी क्र.: IBB/PA-001/IP-P00311/2017-2018/10575
पत्रव्यवहाराचा पत्ता: ६वा मजला, बी वर्क स्पेक्ट्रम टॉवर, इमारत क्र. २,
चिंचोळी बंदर रोड, मालाड (पश्चिम), मुंबई - ४०००६४
नोंदणीकृत पत्ता: ७०८, रहेबा सेंटर, नरिमन पॉइंट,
मुंबई शहर, महाराष्ट्र - ४०००२१
दिनांक: २७ एप्रिल, २०२६
ठिकाण: मुंबई